

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-6653/83.]

Notifications under Finance Commission (Miscellaneous Provisions) Act, Delhi Sales Tax Act, and Customs Act, etc. See.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay down on the Table :

(1) A copy of the Finance Commission (Salaries and Allowances) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 379 (E) in Gazette of India dated the 6th May, 1983 issued under the Finance Commission (Miscellaneous Provisions) Act, 1951. [Placed in Library. See No. LT-6654/83.]

(2) A copy of the Delhi Sales Tax (First Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. F. 4 (21)/83-Fin (G) in Delhi Gazette dated the 14th March, 1983, under Section 72 of the Delhi Sales Tax Act, 1975.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (2) above. [Placed in Library See No. LT-6655/83.]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 159 of the Customs Act, 1926 :—

(i) G.S.R. 366 (E) published in Gazette of India dated the April, 1983, together with an explanatory memorandum extending the validity of Notification No. 157-Customs dated the 26th May, 1982, upto 31st March, 1984.

(ii) G.S.R. No. 367 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum extending the validity of Notification No. 76-Customs dated the 31st March, 1978 upto 31st March, 1984.

(iii) G.S.R. 368 (E) published in Gazette of India dated the 30th April, 1983, together with an explanatory memorandum extending the validity of Notification No. 80/82-Customs dated the 1st March, 1982 upto 31st July, 1983.

(iv) G.S.R. 369 (E) published in Gazette of India dated the 30th April, 1983, together with an explanatory memorandum extending the validity of Notification No. 4 Customs dated the 30th April, 1983 upto 31st March, 1984.

(v) G.S.R. 370 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum making certain amendments to Notification No. 89-Customs dated the 30th March, 1981 so as to extend the concessional customs duty on Primiphos Methyl 25 per cent wdp. [Placed in Library. See No. LT-6656/83.]

(5) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Delhi Financial Corporation for the year ended 31st March, 1982 under Sub-section (7) of Section 37 of the State financial Corporations Act, 1951. [Placed in Library. See No. LT-6657/83.]